MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 301 Imphal, Friday, February 6, 2026 Magha 17, 1947)

HIGH COURT OF MANIPUR AT IMPHAL

O R D E R

Imphal, the 6th January, 2026

No. HCMEST/35/2025-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(8) of the "High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020", Hon'ble the Chief Justice is pleased to appoint the following Class-II (Grade-IV) Gazetted Officers of the High Court of Manipur temporarily on promotion against the post 3 (three) vacant posts of Assistant Registrar arising due to the superannuation of the incumbent "Assistant Registrars" shown against their names in order of merit, in the Level-12 of Pay Matrix (₹ 53,100–1,67,800) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date shown against their names or the date of joining whichever is later.

Sl. No.	Name and Designation of the Officer	Name and Designation of the Officer on whose superannuation the Officer is promoted	Date of effect
1	Dharamchand Prasad, Superintendent	Lourembam Sunil Singh, Assistant Registrar	06-01-2026
2	S. Polycarp Athing, Superintendent	Kangabam Jayanta Singh, Assistant Registrar	02-02-2026
3	Maimom Guneshwar Singh, Court Officer	Maibam Sanayaima Meitei, Assistant Registrar	02-02-2026

They shall be on probation for 2 (two) years from the date of joining.

However, they shall continue to discharge the duties of their earlier respective posts until further order(s).

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc,

OJESH MUTUM,
REGISTRAR GENERAL,
HIGH COURT OF MANIPUR.

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Digitally signed by
Thingbaijam Binodkumar Singh
Date: 06-02-2026 14:36:37